

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2510/2018

[Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court of Judicature at Allahabad]

PRADESHIK SANSKRIT MAHAVIDHYALAYA
ADHYAPAK KALYAN SAMITI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 19119/2020 - EXEMPTION FROM FILING O.T., IA No. 5388/2018 - EXEMPTION FROM FILING O.T., IA No. 32300/2020 - EXEMPTION FROM FILING O.T. & IA No. 19116/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-12-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Ms. S Janani, Sr. Adv. (NP)
Mr. Deepak Goel, AOR
Ms. Sharika Rai, Adv.

For Respondent(s) Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Keshav Mittal, Adv.
Mr. Fateh Singh, Adv.
Dr. Sukhdev Sharma, Adv.

Mr. Parmanand Gaur, AOR
Ms. Megha Gaur, Adv.
Mr. Vibhav Mishra, Adv.
Mr. Rahul Ranjan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A request of adjournment has been made on behalf of the learned counsel for the petitioners on the ground of personal difficulty.

List on 31.01.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)